141

ter I, the list, both for the Preliminary and the Main Examinations, should not be so restrictive in coverage of subjects as would tend to deter promising candidates from offering themselves for selection. On the other hand, if list is too large, it would hardly be feasible to maintain any reasonable uniformity of standards. Also, with a very large list of optional subjects the number of candidates in several subjects would be too small. The examination in case would split, as it were, into a large number of separate examinations. Therefore, subjects in which the number of competing candidates is relatively small should be avoided unless there are reasons to the contrary. It is apparent that there can be no clear cut criteria for determining tional subjects for the Civil vices Examination. We have tried to include for the Main Examina-"common" tion all of the more subjects, excluding those are specifically professional or technical. We have also kept in view the general needs of the services.

It is in the nature of things that a list of this nature has to be compromise between several conflicting claims and considerations. We believe that the list recommended by us for the Preliminary and Main Examinations, prepared on the basis of detailed discussions with experts, should be found satisfactory. The should be reviewed by the Commission from time to time in consultation with the University Grants Commission and the Universities."

While no proposal to include 'Statistics' and 'Operational Research' as independent optional subject the Civil Services Examination immediately under consideration, the suggestions received from various quarters including those relating to subjects for the Civil Services Examination, will be considered by the Union Public Service Commission in due course.

to Questions

Representation to Andaman and Nicobar Islands in Rajya Sabha

1205. SHRI VISWANATHA MENON: SHRI BIR CHANDRA DEB BURMAN: SHRIMATI RAJINDER KAUR: SHRI HAREKRUSHNA MALLICK: SHRI AHMED HOSSAIN MONDAL: SHRIMATI PRATIMA BOSE:

Will the Minister \mathbf{of} HOME AFFAIRS be pleased to state:

- (a) whether Government propose to give representation to the Andaman and Nicobar islands in the Rajya Sabha on the pattern of Arunachal Pradesh:
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c) Government have no proposal at present to give representation to the Andaman and Islands in the Rajya Sabha.

National Transport Policy

1206 SHRI IBRAHIM KALANIYA: PRIME Will the MINISTER be pleased to state:

(a) whether it is a fact that Government have not formulated national transport policy resulting in wasteful competition between different types of transport systems in the country; and